

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P.V.NARASIMHA RAO): (a) Yes, Sir.

(b) and (c). The National Policy on Education, 1986 proposes a recasting of the examination system to ensure a method of assessment that is a valid and reliable measure of student development and a powerful instrument for improving teaching and learning. These measures would involve the elimination of excessive element of chance and subjectivity; de-emphasis on memorisation; continuous and comprehensive evaluation spread over a total span of instructional time; effective use of the evaluation process by teachers, students and parents; improvement in the conduct of examinations; the introduction of concomitant changes in the instructional materials and methodologies; introduction of semester system from the secondary stage in a phased manner; and the use of grades in place of marks.

Several Universities have already adopted measures like continuous internal evaluation, grading system, question banks and Semester system. The UGC has also notified certain minimum programmes of examination reforms as regulations under the UGC Act for implementation by all Universities.

#### **Industrial Pollution Control**

\*1068. DR. PHULRENU GUHA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether any incentives are given to the industrial units for taking pollution control measures in their units; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE

MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) Yes, Sir.

(b) These include depreciation allowance at the rate of 50%, rebate of 70% on Cess levied under the Water (Prevention and Control of Pollution) Cess Act, 1977 and exemption of tax on capital gains for shifting of industries from urban areas.

Some States and financial institutions also provide assistance.

#### **Augmentation of forest cover**

\*1069. SHRI NITYANANDA MISRA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the afforestation targets fixed under the Seventh Plan for augmenting forest cover, promoting Social forestry and other allied programmes connected with forestry in the State of Orissa;

(b) the target achieved so far;

(c) the financial assistance given to the State of Orissa so far; and

(d) whether any steps have been taken to find out to what extent this work can be stepped up during the next plan?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) to (c). The afforestation targets are being set on an yearly basis, keeping in view the availability of State and Central budgetary allocation to the States. The details of target and achievement of afforestation and Central assistance to the State of Orissa during first three years of the Seventh Plan and proposed targets for the fourth year viz. 1988-89 are given below:—